NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/5/2016

NAME OF THE APPLICANT

: SYNTHITE INDUSTRIES LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

)TK BHASKAR Priyadarshini · N Shwetha Vasudevan

Keer thi. K

THRITAMBAT KANNAN

3. Hr. Beechu Thomas Cr. Adv.

for C. Leow tham Keeman

Coursel for Objectors

4. T. R. Ramph

Court de 10 Mechon)

Credha

ORDER

Shri P S Ramani, counsel for petitioners present. Shri T K Bhaskar, counsel for objectors (shareholders). Shri Beechu Thomas, counsel for objectors and Shri T R Ramesh, counsel for objectors/creditors are present. Counsel for the petitioner submitted his arguments in part and we have also heard partial submissions of the counsel for objectors/shareholders. After hearing both the sides, we see there is a requirement to address the issue on merits and to check the compliance with the NCLT rules. Therefore, the matter is adjourned for further hearing. Put up on <u>08.03.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)